

Annexure-7

Name of the corporate debtor:DHANASHRI TOOLING SYSTEMS PRIVATE LIMITED ; Date of commencement of liquidation: 22/03/2021; List of stakeholders as on:19/05/2021																
List of other stakeholders, if any (other than financial creditors and operational creditors)																
(Amount in ₹)																
Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Mrs Rekha Khemraj Hingankar	Equity Shareholders	3	30.04.2021	37,50,000	37,00,000	Equity	NA	NA	NA	50.82	0	0	50,000	0	
2	Mrs Rekha Khemraj Hingankar, Legal heir /Nominee of Late Mr Khemraj Vishwanath Hingankar	Equity Shareholders		30.04.2021	1,12,00,000	0	Equity	NA	NA	Na	0.00	0	0	1,12,00,000	0	
3	Mr Santosh Wamanrao Nimbulkar	Equity Shareholders	2	30.04.2021	50,000	50,000	Equity	NA	NA	Na	0.69	0	0	0	0	
					1,50,00,000	37,50,000					51.51			1,12,50,000	0	